

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

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**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/02/2018 AT 10.30 AM**

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

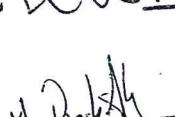
**APPLICATION NUMBER**

**PETITION NUMBER** : TCP/27/2016

NAME OF THE PETITIONER(S) : S. Padma and Another

NAME OF THE RESPONDENT(S) : Marutham Farms Pvt Ltd and 2 others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	J. BALAKUMAR	PCd for Rep 5	
2.	M.K. VISWESWARAGANAN	Counsel for RTI Act, Mysore	
3.	M. ROUSHAN ATTQ	PETITIONER	
	for HARISHANKAR MAHIT		

## ORDER

Counsels for both the parties are present. Matter is posted for arguments in relation to the Application filed by the Respondents. Put up on 09.02.2018 at 10.30 A M

-SD-  
**(CH. MOHD SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**

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